

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated, Guwahati the 28th June, 2019

No. HC.V-43/2013(Pt-I)/ 548 /Estt. # # In exercise of the powers conferred under Article 229 of the Constitution of India read with rule 7(5) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to appoint **Sri Uttam Das, Senior Judicial Assistant**, temporarily and until further orders as **Court Master** in the Principal Seat of the Gauhati High Court, Guwahati in the pay band of (PB-3) Rs. 22000-87000/- plus Grade pay of Rs. 10900/- p.m. plus other allowances as admissible under the Rules with effect from the date of his joining vice Sri Paritosh Talukdar, Court Master, promoted to the post of Administrative Officer (Judicial).

As per Rule 7(5) of the Gauhati High Court Services (ACC) Rules, 1967, appointment of the aforesaid employee to the post of Court Master is provisional and continuation of the incumbent as Court Master would depend on his performance and continued suitability to be assessed periodically by the In-charge of Court Masters.

The seniority of the selected candidate will be maintained in the original post/cadre, i.e. Senior Judicial Assistant.

By order,

sd/-

REGISTRAR GENERAL

Memo No. HC.V-43/2013(Pt-I)/ 548^A / Estt.

Dated 28 .06.2019

Copy for information and necessary action to:-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Judl./Admn./Estt.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati- 6.
7. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
8. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
9. The Dy. Registrar _____, Gauhati High Court, Guwahati
10. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
11. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
13. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____
Gauhati High Court, Guwahati.
14. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
15. The Administrative Officer (Judicial) _____, Gauhati High Court, Guwahati
16. The Court Officer I/II, Gauhati High Court, Guwahati.
17. The Chief Security Officer, Gauhati High Court, Guwahati.
18. The F&AO, Gauhati High Court, Guwahati.
19. Sri Uttam Das, SJA, Gauhati High Court, Guwahati.
20. The CA to the Registrar General/Registrar (Vig.)/Registrar (Judl.)/Registrar (Admn.),
Gauhati High Court, Guwahati.
21. The Order File/Personal files.

REGISTRAR GENERAL

sd/-
28.06.19
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